

F. No. J-11019/1/2022-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 9th January, 2025

ORDER

In continuation of this Department's ID Note of even number dated 24.01.2023 regarding special panel of counsel for Telecom Disputes Settlement & Appellate Tribunal (TDSAT), the President is pleased to engage following Advocate, as shown below, for conducting Central Government litigation before TDSAT, with effect from the date of this order for a period till **23.01.2026** or until further orders, whichever is earlier:

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL (TDSAT)

| Name of Advocate (Shri) | Contact details | Enrolment No. |
|-------------------------|---|---------------|
| Shri Sarthak Raizada | 326-B, Additional Building, Supreme Court of India, New Delhi Email : Mail@raizadachambers.in Mob: 9871760500 | D/2578/2017 |

2. The engagement of aforesaid Advocate will be governed by the terms & conditions at par with **Group 'B' Counsel** for Supreme Court of India vide this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(M. C. Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Shri Vikramjit Banerjee, ASGI & Over all In-charge of litigation before TDSAT.
4. The Registrar, TDSAT.
5. The Section Officer (Legal), Department of Telecommunication, Sanchar Bhawan, New Delhi in reference to aforesaid ID note dated 24.01.2023.
6. Shri Sarthak Raizada, Advocate.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Spare copies.



(Kumar Gaurva)
Section Officer (Judicial)
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Email: judicial-dla@nic.in

Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Sub: Nomination of one ASGI and a panel of Advocates to represent Department of Telecommunications before the Telecom Disputes Settlement and Appellate Tribunal (TDSAT) - regarding.

With reference to Department of Telecommunications (DOT) F. No. 2-1/2022-LC containing a proposal in connection with subject mentioned above, approval of Hon'ble Minister for Law & Justice is hereby conveyed for engagement of following Law Officer and panel counsel / Advocates, as mentioned under Table – 'A', 'B', 'C' & 'D' below, to represent Department of Telecommunications before TDSAT:

Table 'A'

Overall In-charge of litigations before TDSAT

| Name of Law Officer | Present position in the Panel of Department of Legal Affairs |
|--------------------------|--|
| Shri Vikramjeet Banerjee | Additional Solicitor General of India (Supreme Court) |

Table 'B'

| Sl. No. | Name of Panel Counsel (S/Shri) | Present position in the panel of Department of Legal Affairs |
|---------|--------------------------------------|--|
| 1. | Mukul Singh | Group 'A' Panel Counsel (Supreme Court) |
| 2. | Apoorv Kurup | Group 'A' Panel Counsel (Supreme Court) |
| 3. | Bhakti Vardhan Singh | Group 'A' Panel Counsel (Supreme Court) |
| 4. | Chandrashekar Annadanappa Chakalabbi | Group 'A' Panel Counsel (Supreme Court) |
| 5. | Rajan Kumar Chourasia | Group 'A' Panel Counsel (Supreme Court) |
| 6. | Abhay Prakash Sahay | Senior Panel Counsel (High Court of Delhi) |

Table 'C'

| Sl. No. | Name of Panel Counsel (S/Shri) | Present position in the panel of Department of Legal Affairs |
|---------|--------------------------------|--|
| 1. | Sudhanshu Prakash | Group 'B' Panel Counsel (Supreme Court) |
| 2. | Geet Ahuja | Group 'C' Panel Counsel (Supreme Court) |
| 3. | Varun Chugh | Group 'B' Panel Counsel (Supreme Court) |
| 4. | Ms. Archana Surve | Group 'C' Panel Counsel (Supreme Court) |
| 5. | Sahaj Garg | Government Pleader (High Court of Delhi) |


24/01/2023

Table 'D'

| Sl. No. | Name of Advocate | Contact details | Enrolment No. |
|---------|-------------------------|---|---------------|
| 1. | Ms. Jyoti Taneja | 72, Janpath, Ved Mansion, New Delhi-110001 Mob: 9999500069 Tel: 011-43741126 Email: jyoti.taneja09@gmail.com | -- |
| 2. | Shri Kiran Kumar Patra | 145A, L.G.F., Greater Kailash-I, New Delhi-110048 Mob: 9810663301 Tel: 011-49091523 Email: advkkpatra@gmail.com | D/394/2000 |
| 3. | Ms. Shweta Singh | A11, Raj Palace, Pragati Vihar, Marris Road, Aligarh-202001, Uttar Pradesh Mob: 7895931758 Email: kajal.sv.01@gmail.com | -- |
| 4. | Nakul Chengappa K. K. | 28, Canning Lane, Copernicus Marg, New Delhi-110001 Mob: 9480205480 Email: nakulchengappa@gmail.com | -- |
| 5. | Ms. Aastha Gupta | H-80, Second Floor, Lalita Park, Laxmi Nagar, Delhi-110092 Mob: 9971103104 Email: aastha.advocate@gmail.com | D/388/2016 |
| 6. | Ms. Bandana Kaur Grover | P/4-A, LGF, Jangpura Extension, New Delhi-110014 Mob: 9911103566 Email: bandana.grover@gmail.com | -- |

2. The terms & conditions governing above engagement of Advocates (Table wise) would be as under:

| Sl. No. | Respective Table | Terms & conditions as applicable to |
|---------|---|--|
| 1. | Table 'A' | Additional Solicitor General of India (except retainership fee) |
| 2. | Table 'B' | Group 'A' Panel Counsel (Supreme Court) |
| 3. | Table 'C' | Group 'B' Panel Counsel (Supreme Court) |
| 4. | Table 'D' (Advocates at serial number 1 & 2) | Group 'A' Panel Counsel (Supreme Court) |
| 5. | Table 'D' (Advocates at serial number 3 to 6) | Group 'B' Panel Counsel (Supreme Court) |

Jud
24/6/2023

2. The above engagements for TDSAT would be valid for Advocates mentioned in Table 'A', 'B' & 'C' till they are continuing in their present panel as mentioned against each, while the term for Advocates mentioned in Table 'D' would be for a period of three years with effect from the date of this communication or until further orders, whichever is earlier.

3. The CVs of Advocates mentioned under Table 'D' above are also attached for records of administrative Department.

4. The e-file of administrative Department is also returned in e-office.

Encls: As above.


24/01/2023

(Lakka Muneswara Rao)
Section Officer (Judicial)
Tel. 011-23384945

Shri Amar Nath, Section Officer (Legal), Department of Telecommunications, Sanchar Bhawan,
Ashoka Road, New Delhi-110001

Ministry of Law & Justice, Department of Legal Affairs, ID No. J-11019/1/2022-Judicial dated
24.01.2023